

area of Central and Western Railways ;

(b) if so, the details of the stalls given at Borivili, Andheri, Bandra, Ville Parle, Narulni, Charni Road, Bombay Central, Dadar and V.T. ;

(c) whether any tenders were invited in respect of these stalls ; and

(d) if not, reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOUDHURY) : (a) and (b). Fruit/Fruit Juice stalls have been provided at Marine Lines, Charni Road, Dadar, Grant Road, Basai Road and Bombay V.T. [stations of Bombay suburban sections. All these stalls were allotted by the Railway administrations as per extant rules by inviting applications and following the normal procedure.

(c) and (d). Do not arise.

Progress of Cement Plant at District Bilaspur, M.P.

4429. **SHRI R.G. TIWARI :** Will the Minister of **INDUSTRY** be pleased to state :

(a) when was the Survey completed for a Cement Plant at Chihati (Block Masturi) District Bilaspur (M.P.) ;

(b) when was the project report ready and recommended for adoption ;

(c) when and to which organisation it was entrusted to start the implementation ;

(d) the work done during the period it was handled by that organisation ;

(e) when was the entrustment changed hands to Cement Corporation of India and the reasons thereof ;

(f) whether the project has now been taken-up by Cement Corporation of India and work started ; if not, reasons thereof ;

(g) the constraints to initiate implementation ;

(h) whether they have been resolved, if not, reasons thereof ; and

(i) when the work is going to be taken up for implementation and proposed to be completed ?

THE MINISTER OF COMMERCE AND INDUSTRY AND OF THE DEPARTMENT OF SUPPLY (SHRI VISHWANATH PRATAP SINGH) : (a) to (e). The proposal to set up a split location portland blast furnace slag cement plant at Chilhati (M.P.), Rourkela (Orissa) under the Steel Authority of India was being processed by the Department of Steel since 1978. The project proposals formulated in this regard were considered in a number of inter-ministerial meetings and thereafter had to be revised and updated for obtaining clearance of the Public Investment Board. In January, 1982, it was decided in principle to set up one cement plant at Chilhati, (Bhilai region of (M.P.) and another at Rourkela (in Orissa) with provision of further expansion of the total capacity of the two plants as feasible. Later in October, 1983, it was decided that the project would be implemented by the Cement Corporation of India (CCI) as it was felt that they have the requisite expertise in cement manufacture.

(f) to (i). The Revised Feasibility Report for this Project prepared by CCI was considered in an inter-ministerial meeting on 20th March, 1984. The Report would be further processed for an investment decision after issues relating to price of slag and availability of limestone reserves are finalised. Every effort is being made to resolve the issues concerned so that the work on establishment of the Project is taken up at the earliest.

Study Courses of Primary Education

4430. **SHRI CHITTA MAHATA :** Will the Minister of **EDUCATION AND CULTURE** be pleased to state :

(a) whether study courses of primary education is different type in Kendriya Vidyalayas, New Delhi Municipal Committee's Schools, Delhi Municipal Corporation's Schools, Government Senior Secondary Schools and Government aided Senior